

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 125
Appeal No.-15/252/ND/2021**

IN THE MATTER OF:

Gateway Impex Pvt. Ltd.(Shareholder of Olivia Equipments Pvt. Ltd.) Vs	...	Appellant
ROC	...	Respondent

Order under Section 252.

Order delivered on 09.04.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant	: Mr.MukundRawat, Adv.
For the ROC	: Ms.Mitika Raja
For the IT Dept.	:

ORDER

Learned Counsel for the Income Tax Department seeks and is granted time to file reply, with copy in advance to the other side. ROC has filed reply yesterday.

List on 10.06.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**